

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Trusteeship Services Ltd
Vs
Tuscan Consultants and Developers Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/81(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1485(CHE)2024; IA(IBC)/414(CHE)2024; IA(IBC)/300(CHE)2024

ORDER

IA(IBC)/1485(CHE)2024

Present: Ld. Counsel Shri. Amir Bavani for the Applicant / RP.

This application has been filed to take on record the 3rd progress / status report for the quarter ended 31.05.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1485(CHE)/2024 is accordingly **disposed of**.

IA(IBC)/414(CHE)2024

Present: Ld. Counsel Shri. Amir Bavani for the Applicant / RP.

Ld. Counsel Ms. Rajeshwari for the Respondent.

Affidavit is stated to be e-filed. However, hard copy is yet to be filed.

Be filed.

List the application for hearing on **09.08.2024**.

IA(IBC)/300(CHE)2024

Present: Ld. Counsel Shri. Amir Bavani for the Applicant / RP.

Ld. Counsel Ms. Rajeshwari for the Respondent.

Affidavit in Reply filed by the Respondent. Copy served.

Rejoinder if any, be filed within two weeks from today.

List the application for hearing on **09.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)